

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 31

**IA No. 140/2023, 280/23
COCP No. 3/Chd/Hry/2023
IA No. 636/23**

**In
CP(IB) No. 155/Chd/Hry/2018
(Admitted)**

**Under Section 9, & 60(5)IBC 2016
425, CA 2013, R 11 IBC 2016**

In the matter of:-

Hind Tradex Ltd.

...Petitioner/ Operational Creditor

Vs.

Lakshmi Precision Screws Ltd.

...Respondent/ Corporate Debtor

As the Hon'ble Member(Judicial) is holding Court with the Hon'ble Member
(Technical) of Allahabad Bench after lunch today, hence, the matter is adjourned to
01.05.2023.

-sd-
Court Officer

March 14, 2023
SM